## COURT-II

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 167 OF 2015 & IA NOS. 271 & 272 OF 2015, APPEAL NO. 159 OF 2015 & IA NO. 255 OF 2015 AND APPEAL NO. 160 OF 2015 & IA NOS. 257 & 258 OF 2015

Dated: 11th August, 2017

APPEAL NO. 167 OF 2015 & IA NOS. 271 & 272 OF 2015 In the matter of:

M/s Responce Renewable Energy Ltd. ... Appellant(s)

Vs.

Bihar Electricity Regulatory Commission & Anr. ... Respondent(s)

APPEAL NO. 159 OF 2015 & IA NO. 255 OF 2015

In the matter of:

Sri Avantika Contractors (I) Ltd. ... Appellant(s)

Vs.

Bihar Electricity Regulatory Commission & Anr. ... Respondent(s)

<u>APPEAL NO. 160 OF 2015 & IA NOS. 257 & 258 OF 2015</u> In the matter of:

M/s Glatt Solutions Pvt. Ltd. ... Appellant(s)

Vs.

Bihar Electricity Regulatory Commission & Anr. ... Respondent(s)

## <u>ORDER</u>

Since the posts of Judicial Member/Technical Member are lying vacant and their selection process is yet to be completed, the Court could not assemble today. Hence, the matter is listed for hearing on <u>13.09.2017</u>.

PS/Court Master